

TELECOM REGULATORY AUTHORITY OF INDIA

Press Release No. 24/2014

6<sup>th</sup> May, 2014

**Extension of Last Date to receive comments on Consultation Paper on Amendment to the Standards of Quality of Service for Wireless Data Services Regulations, 2012**

New Delhi, 6<sup>th</sup> May 2014: Telecom Regulatory Authority of India (TRAI) had invited comments of stakeholders on Consultation Paper on Amendment to the Standards of Quality of Service for Wireless Data Services Regulations, 2012. The last date for receiving comments was fixed as 5<sup>th</sup> May 2014.

Requests have been received from stakeholders for extension of time for sending their comments. In view of the importance of the issue, the Authority has decided to extend the last date for submission of written comments by stakeholders upto 19<sup>th</sup> May 2014 and counter-comments by 26<sup>th</sup> May 2014. Stakeholders are requested to offer their comments, preferably in electronic form, to A. Robert J. Ravi, Advisor (QoS), Telecom Regulatory Authority of India, Mahanagar Doorsanchar Bhawan, Jawaharlal Lal Nehru Marg, New Delhi-110 002.Tel.: 011-23230404, Fax: 011-23213036, email: [advqos@traigov.in](mailto:advqos@traigov.in).

*J. K. P.*  
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**Suresh Kumar Gupta**  
**Principal Advisor (CA&QoS), TRAI**